

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT INDORE

Original Application No. 1094 of 2005

Indore, this the 18th day of April, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri K.B.S. Rajan, Judicial Member

Pritpal Singh Lamba, S/o. late
Shri Balwant Singh Lamba,
aged 61 years, Ex. Assistant,
EME, r/o. 18, General's Road,
Mhow Cantt. District Indore. ... Applicant

(BY Advocate - Shri D.M. Kulkarni)

V e r s u s

1. Union of India, through Secretary, Defence Department, New Delhi.
2. Joint Collector of Defence Accounts (Fjnds), Merrut Cant.
3. Area Accounts Officer, CDA (CC), Jabalpur.
4. Commanding Officer, Station Workshop, EME, Mhow. ... Respondents

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman -

The learned counsel for the applicant has suggested that the respondents may be asked to decide the applicant's representation dated 7.4.2004 within a period of three months. We accede to this request and direct the respondents to consider the representation and decide it within a period of three months from the receipt of this order. The application submitted before this Tribunal may also be treated as part of this representation and may be taken into account while arriving at a decision. The applicant will have the liberty to approach this Tribunal in case he is not satisfied with the disposal of his representation. Copy of this order alongwith copy of the application and representa-

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tion may be handed over to the Additional Central Government Standing counsel Shri Umesh Gajankush.

2. With this direction the OA is disposed of.

[Signature]
(K.B.S. Rajan)
Judicial Member

[Signature]
(Dr. G.C. Srivastava)
Vice Chairman

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